

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2201

ANSWERED ON:14.08.2006

IRRIGATED LAND

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Will the Minister of WATER RESOURCES be pleased to state:

- (a) the area of irrigated land in the country and the percentage it constitutes out of the total cultivable land, State-wise;
- (b) the percentage of irrigated land, State-wise;
- (c) whether the Government has formulated any scheme to convert the unirrigated land into irrigated land ; and
- (d) if so, the details thereof ?

Answer

THE MINISTER OF WATER RESOURCES (PROF.SAIF-UD-DIN SOZ)

(a) & (b) As per the Land Use Statistic for 2003-04 compiled by Ministry of Agriculture, the Net Sown Area in the country has been estimated as 139.64 million hectare, out of which irrigation has been provided to 53.92 million hectare. Thus, about 39% of the Net Sown Area is irrigated. State-wise details of percentage of irrigated area are Annexed.

(c) & (d) Irrigation being a State subject, the responsibility of planning, execution and funding of all types of irrigation projects primarily rests with the State Governments. However, Government of India provides central assistance to the State Governments for completion of on-going irrigation projects under the Accelerated Irrigation Benefit Programme (AIBP). Further, a pilot scheme titled `National Project for Repair, Renovation and Restoration of Water bodies directly linked to Agriculture` has been approved by Government of India in January, 2005. The objective of the scheme is to restore and augment storage capacity of water bodies and to recover and extend their lost irrigation potential. Government of India also provides support under Centrally Sponsored Scheme for Command Area Development and Water Management Programme (CAD&WM) with a view to bridging the gap between irrigation potential created and potential utilized.

Annexure